

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-537/ND/2020

IN THE MATTER OF:

M/s. Sheetal Impex Pvt. Ltd.

...PETITIONER

Vs.

M/s. Ram Lal Kamal Raj Jewellers Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 22.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

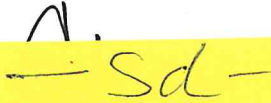
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial creditor :Mr. Vivek Jain and Mr. Nitin
Sharma, Advocates.**

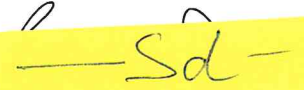
For the Respondent/Corporate debtor :

ORDER

Heard the submissions made by the Ld. Counsel for the petitioners. Ld. Counsel for the petitioner has submitted that the clients is not available for him as there is bereavement in the family and prayed for grant of time. A month's time is granted and post the matter to **7th September, 2021.**



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Annu)